

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4757
ANSWERED ON:19.12.2002
REPORT OF SIXTEENTH LAW COMMISSION
A.D.K. JEYASEELAN

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether all reports of the sixteenth Law Commission would be treated as confidential until tabled in both Houses of Parliament;
- (b) whether six reports of Law Commission on various important issues are presently pending with Ministry of Law; and
- (c) the action Government proposes to take in this regard?

Answer

MINISTER OF STATE FOR COAL, MINES, LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

(a) Yes, Sir.

(b) &(c) The sixteenth Law Commission has submitted nine reports so far. Out of these, eight reports i.e., report nos. 175 to 182 have been laid in the Parliament. The 183rd report which has been received only on 11.11.2002, will be laid in the Parliament after its translation into Hindi.